

(5)

നമ്പർ എ4-882/2021.

2021 ഫെബ്രുവരി 5.

കൊടുങ്ങല്ലൂർ താലൂക്ക്, ലോകമലേശ്വരം വില്ലേജ്, കോവില്പറമ്പിൽ നാരായണൻ മകൻ കെ. എൻ. ദാസൻ 5-9-2011-ൽ മരണമടഞ്ഞു. പരേതന്റെ മകൻ സുനിൽദാസ് അവകാശ സർട്ടിഫിക്കറ്റിനുവേണ്ടി സമർപ്പിച്ച അപേക്ഷയിന്മേൽ അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്നവർ മാത്രമാണ് അവകാശികളെന്ന് കാണുന്നു. അപ്രകാരം അവകാശികളെ ചേർത്ത് സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപമുണ്ടെങ്കിൽ ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തിയ തീയതി മുതൽ 30 ദിവസത്തിനകം രേഖാമൂലം ആക്ഷേപം ബോധിപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞും തപാൽമാർഗ്ഗമായും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	സുനിൽദാസ്	മകൻ	44
2	സിമി	മകൾ	42
3	സിൽജ	„	39

(പരേതന്റെ ഭാര്യയും മാതാപിതാക്കളും ജീവിച്ചിരിപ്പില്ല.)

(6)

No. A4-394/2021.

30th January 2021.

Notice is hereby given to all whom it may concern that Suma Balachandran w/o Balachandran, P., Sumabala, Kumaramangalath House, Panangad Village, Kodungallur Taluk, Thrissur District Kerala State has filed an application before this office for a legal heirship certificate in respect of her husband Balachandran, P. s/o T. N. Nair who expired on 20-11-2020. Enquiry conducted through the Village Officer, Panangad has revealed that the undermentioned are the legal heirs of late Balachandran, P. s/o T. N. Nair.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Suma Balachandran	Wife	52
2	Sarathchandran, K. B.	Son	27
3	Nirmal Chandran, K. B.	„	23
4	Vimal Chandran, K. B.	„	23

The parents of the deceased are not alive. Therefore it is proposed to issue a legal heirship certificate in favour of the above said members for receiving the claim. Objections if any against the issuance of the said certificate should be filed in person before the undersigned within 30 days from the date of publication of this notice in the Kerala Government Gazette. Those sent by post or filed after the stipulated time will not be considered at any level.

Taluk Office,  
Kodungallur.

(Sd.)  
Tahsildar.

**Chalakkudy Taluk**

NOTICE

No. C2-1074/2021.

25th January 2021.

Notice is hereby given to all whom it may concern that Anandu, K. K. s/o Krishnankutty, K. C., Kizhakkiniyedath House, Mattathur Village, Chalakkudy Taluk, Thrissur District, Kerala has filed an application before this office for a legal heirship certificate in respect of his father Krishnankutty, K. C. s/o Chamikutty, Kizhakkiniyedath House, Mattathur Village, Chalakkudy Taluk, Thrissur District, Kerala State, India who expired on 18-6-2020. Enquiry conducted through the Village Officer, Mattathur has revealed that the undermentioned are the legal heirs of the deceased.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Rema, K. V.	Wife	49
2	Ajith, K. K.	Son	26
3	Anandu, K. K.	„	22

Therefore it is proposed to issue a legal heirship certificate in favour of the above said members for receiving the claim. Objections, if any against the issuance of the said certificate should be filed in person before the undermentioned within 30 days from the date of publication of this notice in the Kerala Government Gazette. Those sent by post or filed after the stipulated time will not be considered at any level.

Taluk Office,  
Chalakkudy.

(Sd.)  
Tahsildar.